GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA

UNSTARRED QUESTION NO. 2463

ANSWERED ON 22.03.2023

RELEASE AND UTILIZATION OF GRANTS TO ODISHA

2463. SHRI SUJEET KUMAR

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of Grants released to Odisha under various schemes of the Ministry during the last three years;
- (b) whether the said Grants were released on time during the said period;
- (c) if so, the scheme-wise and year-wise details of the Grants released so far; and
- (d) the scheme-wise details of utilization of above grant/expenditure?

ANSWER

(a) to (c) The funds released by the Ministry of Panchayati Raj under the schemes of (i) Rashtriya Gram Swaraj Abhiyan (RGSA), (ii) Incentivization of Panchayats (IoP) and (iii) SVAMITVA to the State of Odisha during the last three years i.e. 2019-20 to 2021-22 is as under;

(In Crores of Rupees)

Year	RGSA	IoP	Swamitva #
2019-20	0.00	0	-
2020-21	2.94	2.97	0.00
2021-22	1.33	1.87	0.115

[#] The scheme under implementation since 2020-21.

The release of grants under the RGSA Scheme are based on timely receipt and approval of annual action plan, contribution of matching State share and utilization certificates of the previous grants. The release of grants under IoP Scheme is contingent upon timely receipt of utilization certificates of the previous grants. Generally, funds were released on time.

(d) Funds under RGSA scheme has been utilised for capacity building of the elected representatives and their functionaries of the PRIs and also for infrastructure like Gram Panchayat Bhawan, computers and peripherals. The funds under IoP scheme has been utilised as financial incentives to the best performing Panchayats in recognition of their good work for improving delivery of services and public goods selected under the National Panchayat Award competitions.
